NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.42/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES: Mr. Badrinath Udeysingh Rathod

V/s. M/s. Narsima Chemo Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.		Advocate For Respondent	Aloka
2.	Chirag R. Sonecha	Adv. for all Petitioners	P Someha.

<u>ORDER</u>

C.P. NO. 42/397,398,399/CLB/MB/MAH/2016

- Ld. Representatives of both sides are present.
- 2. It has been informed that a Rejoinder has been filed by the Petitioner and the Respondent is seeking time to file certain documents/ sur-Rejoinder. Time granted.
- 3. Matter is now adjourned to 16th January, 2017. Duly pronounced in the Court.

sd/-

Shri M.K. Shrawat Member (Legal)

Dated 25.11.2016